

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).2612/2010

(From the judgement and order dated 28/04/2009 in
363/2001 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TTR No.

COMMR.OF TRADE TAX,U.P.

Petitioner(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.& ANR.
(With appln(s) for exemption from filing O.T.)

Respondent(s)

Date: 19/04/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ashutosh Kr. Sharma, Adv.
Mr. Sandeep Singh, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Petitioner to take fresh steps within a week for
effecting service of notice on both the respondents by registered
A.D. post.

List again on 23rd July, 2010.

(M.K. GUPTA)
Registrar